


STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Dr. AJAY GARG
2. Service to which the officer belongs FSSAI- ^{Parent} organization
3. Present post held (with date) Deputy Director in Parent organization i.e. FSSAI.
4. Present Pay Level-11 in Parent organization.
5. Date of Appointment FSSAI, Parent organization
6. Date of Birth 21-03-1979

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature 

Name Dr. AJAY GARG

Designation Deputy Director

Date in FSSAI (Parent organization) 13-01-2022.

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.